

**ADMISSION No.9**

OA No.178/13

Advocate (s) - M/s.N.R.Routray,T.K.Choudhury,S.K.Mohanty,Ms.J.Pradhan  
Advocate(s) – Mr.T.Rath

**ORDER dated 5<sup>th</sup> April, 2013.**

**CORAM**

**HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)**  
**HON'BLE MR. R.C. MISRA, MEMBER (ADMN.)**

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Heard Mr.N.R.Routray, Learned Counsel for the Applicant and Mr.T.Rath, Learned Standing Counsel for the Railway, appearing for the Respondents and perused the records. On the prayer of Mr.N.R.Routray, learned Counsel for the Applicant this OA stands dismissed as withdrawn with liberty to file better application, if so advised. Call this matter after one week.



Member (Admn.)



Member (Judl.)